

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-311
IB-1758(ND)/2019

IN THE MATTER OF:

M/s. United Enterprises
Vs
M/s. Mridula Healthcare Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 20.09.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

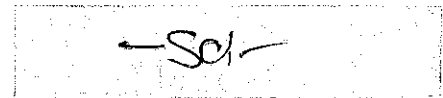
For the Applicant : Adv. Shweta Garg
For the Respondent :

ORDER

Affidavit of service though stated to have been filed is not before the Bench. Re-notify this case for further consideration on 26.09.2019.



**(SUMITA PURKAYASTHA)
MEMBER (T)**



**(INA MALHOTRA)
MEMBER (J)**